

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 92
TO BE ANSWERED ON 19.07.2021

SURVEY ON DRINKING WATER BY CPCB

92 SHRI HARNATH SINGH YADAV:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Central Pollution Control Board (CPCB) and other agencies have conducted any survey to assess the situation of drinking water in the country during the recent past;
- (b) if so, the details along with the outcome thereof; and
- (c) the action taken by Government thereon?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) to (c) Central Pollution Control Board (CPCB) an organization of the Ministry of Environment, Forests & Climate Change, monitors water quality of aquatic resources at 4,294 locations in the country in association with State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs). As reported, CPCB has not directly surveyed the situation of drinking water in the country.

However, as reported by States/ UTs, with sources at a reasonable distance, 79.14% rural habitations have provision of minimum 40 litre per capita per day (lpcd) of potable drinking water, 18.04% rural habitations have service level of less than 40 lpcd potable water and 2.82% rural habitations are reported to have water quality issues in drinking water sources.

Further, Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM) to make provision of functional tap water connections to every rural household in the country by 2024. As on date, out of 18.94 crore rural households, 7.74 crore (40.88%) households have provision of tap water supply.
